

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 17th January, 2018

Time : 10.30 A.M.

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTIONS				
1.	Original Application No. 34/2016(CZ) (M.A.No.433/17)	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Tejshwa Rai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. S.R. Waghmare, Adv.	
2.	Original Application 45/2016(CZ) (M.A.No.442/17)	Dr. Shailendra Kumar Modi Vs. Bhopal Sahkari Dugdh Sangh Maryadit & 2 Ors.	Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Ravi Prakash Goyal, Adv. Mr. Sachin K. Verma, Adv. Mr. Siddharth Singh, Adv.	
FOR ADMISSION				
3.	Original Application 03/2018(CZ)	Saleem Akhtar Shamsi V-Plan - Bhopal Vr. State of M.P. & Ors	Mr. Jitesh Dhanrajani, Adv.	
FOR COMPLETION OF PLEADING				
4.	Original Application No. 123/2017(CZ)(THC) (W.P.No.5660/10)	Bharat Kumar Mishra Vs Mycem Cement Damoh & Ors.	Mr. Sanjay Dwivedi, Adv. Mr. Yadvendra Yadav, Adv. for R-5 Mr. Kritesh Kumar Gupta, Adv. Mr. E..A Qureshi, Adv. Mr. Aditya vijay Singh, Adv. Mr. Mukesh Rajput, Adv.	
5.	Original Application No. 124/2017(CZ)(THC) (W.P.No.3006/09)	Nagrik Upbhokta Margdarshan Manch Vs State of M.P. & Ors.	Mr. A.P. Shroti, Adv. for Applicant Mr. Prabhat Kumar Yadav, Adv. Mr. R.S. Yadav, Adv. Mr. R.S. Parihar, Adv. Mr. Rahul Ganesh, Adv.	
6.	Original Application No. 125/2016(CZ)	Medha Patkar Vs. State of Madhya Pradesh & 3 Ors.	Ms. Medha Patkar, applicant in person Mr. Vivek Petwa, Adv. Mr. Sachin K. Verma, Adv.	
7.	Appeal No. 36/2017(CZ)	Manju Gupta Vs DEEIAA & Anr.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K Verma, Adv.	
FOR HEARING				
8.	Original Application No. 98/2016(CZ)	Santosh Bharti Vs. State of M.P. & Anr.	Mr. Santosh Bharti applicant in person Mr. Ankur Pastor, Adv. Mr. Tejaswa Rai, Adv. Mr. S.R. Waghmare, Adv.	

9.	Original Application No. 99/2017(CZ) (P.B.No.384/2017)	Pathranand Vs State of M.P. & 5 Ors.	Mr. Vivek Choudhary, Adv. Mr. Pradeep Mishra, Adv. Mr. Daleep Dhyani, Adv. Mr. Sachin K. Verma, Adv.	
10.	Original Application No. 103/2017(CZ) (M.A.No.454/17)	Ram Bihari Sharma Vs Municipal Commisioner, Rewa & 5 Ors.	Mr. Praveen Diwedi, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Parul Bhadoria, Adv,	
FOR COMPLIANCE				
11.	Original Application No. 123/2015(CZ)	Study Circle Society Vs. Union of India & Ors.	Ms. Zubia Sajid, Adv. Mr. Asad Ullah Khan, Adv., for Applicant Mr. Hemant Shrivastava, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Ravi P.Goyal, Adv. Mr. Shikhar chand Godha, Adv. Mr. Pulkit Godha, Adv. Mr. Vivek Agarwal, Adv.	
12.	Original Application No. 111/2013(CZ)	Dr. Subhash C Pandey (MSW, Bhanpur Khanti) Vs. Bhopal Municipal Corporation & 7 ors.	Dr. Subhash C Pandey, applicant in person Mr. SachinK.Verma, Adv.R-2 Ms. Parul Bhadhoria Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B Mr. Vivek Choudhary for Mr. Vijay Kumar Choudhary, Adv. Mr. AyushDev Bajpai, Adv. Mr. Sanjay Pandey, Adv. Mr. Lalit Ku. Gupta, Adv.	

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